## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CA (CAA) 112 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Adhiswar Nivesh Pvt. Ltd. & Ors With Kanti Commercials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present:

Counsel for the Petitioner

## **ORDER**

Ld. Counsel for the Petitioner submits that he has given full audited accounts of the companies for the financial year ending 31st March, 2017. However, he prays further time to file certificate of the statutory auditor that the accounts of the company are maintained by the standard accounting procedures, as per Section 133of the Act.

At his request adjourned to 29th November, 2017.

(S. K. Mohapatra) Member (T) (Ina Malhotra)
Member (J)